

### NTPC Power Project in Madhya Pradesh

†2558. MISS ANUSUIYA UIKEY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the National Thermal Power Corporation is installing a thermal power station of 4 x 660 Megawatt capacity at Godarwara in Narsinghpur district of Madhya Pradesh;

(b) if so, the quantum of electricity proposed to be supplied to the State from this power station;

(c) whether the State Government has requested to supply 80 percent electricity out of total electricity to be generated from this unit to the State; and

(d) if so, the action being taken on this proposal and by when action would be taken after arriving at decision?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI) : (a) A MOU has been signed amongst NTPC Ltd., MP Power Trading Company and Government of Madhya Pradesh on 9.11.2009 to establish a 4x600 MW coal based thermal power project near Gadarwara in Narsinghpur district.

(b) to (d) The Government of Madhya Pradesh has requested, in a letter dated 26.05.2009, the Ministry of Power for allocation of 80% of power from the proposed power project. The matter of power from the project is under consideration of the Government.

### Irregularities in RGGVY

2559. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of POWER be pleased to state:

(a) whether the Ministry has any scheme to provide electricity connection with meter at Rs. 15/- to people living below poverty line under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) if so, the details thereof and its performance, so far;

(c) whether Government has received many complaints of irregularities in this scheme as contractors charging more than Rs. 300/- to 500/- for providing electricity connection to people living below poverty line in some places particularly in Maharashtra; and

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†Original notice of the question was received in Hindi.